

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2012 &
IA No.182 of 2012

Dated : 6th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raigarh Ispat Udyog Sangh

....Appellant(s)

Versus

Chattisgarh Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Anand

ORDER

It is submitted that all the Respondents have been served and the affidavit of service has been filed. Nobody has appeared on behalf of the Respondents.

Post the matter on **23.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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